

**Father suspects foul play in his married daughter's death**

4002. SHRI RAM AVTAR SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item in the *Hindustan Times* dated the 14th October, 1970 "Father suspects foul play in his married girl's death", wherein the father of Shrimati Sneh Nayyar who died due to a stove burst has charged the Station House Officer of the Krishanagar Police Station, Lucknow, with having refused to record his (the girl's father) statement and has asked Government to entrust the case to the Central Bureau of Investigation ; and

(b) if so, the reaction of Government thereto and the action taken or proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). Yes, Sir. According to the information furnished by the State Government, all the facts and evidence that were brought out during investigation by the district police pointed to the conclusion that the death of the girl was accidental; however, the State Government have now entrusted the case to the State CID for further inquiry.

**Conference of States' Ministers for Irrigation and Power**

4003. SHRI DHANDAPANI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether a Conference of the Ministers of States for Irrigation and Power was held on the 20th September, 1970 ; and

(b) if so, the subjects discussed and the decisions arrived at ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD) : (a) The Conference of the State

Ministers of Irrigation and Power was held at Ootacamund on the 24th and 25th September, 1970.

(b) A statement showing the subjects discussed and the recommendations made by the Conference is laid on the Table of the House. [*Placed in Library. See No. LT-4524/70*].

**एक करोड़ भारतीय नागरिकों द्वारा हस्ता-  
क्षरित ज्ञापन का भारतीय जनसंघ  
द्वारा पेश करना**

4004. श्री हुकम चंद कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रपति को भारतीय जनसंघ की ओर से एक करोड़ भारतीयों द्वारा हस्ताक्षरित ज्ञापन मिला है ; और

(ख) यदि हां, तो उसमें क्या-क्या मुख्य मांगें की गई हैं तथा इस सम्बंध में सरकार का क्या कार्यवाही करने का विचार है ?

गृह-कार्य मंत्रालय में श्रीर इलेक्ट्रोनिक्स और वैज्ञानिक तथा औद्योगिक अनुसंधान विभागों में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) :

(क) राष्ट्रपति सचिवालय को भारतीय जनसंघ की ओर से प्रस्तुत किया गया एक ज्ञापन प्राप्त हुआ है जिसमें दो कागजों पर हस्ताक्षर थे ।

(ख) ज्ञापन में रोजगार पाने के अधिकार को मूलभूत अधिकार के रूप में मानने, अणुबम बनाने, मताधिकार प्रायु में कमी करने, पड़त भूमि को भूमिहीनों में वितरित करने तथा छोटे भूमिधारियों को बिना व्याज के कर्ज देने की मांग की गई है । इन विषयों के बारे में सरकार की नीति इस सदन में पृथक से बताई जा चुकी है ।